

It is a very complicated plant. Certain bottle-necks and breakdowns occur and certain defects become apparent. We have to be watchful all along the line. Everything is being done with the help of technical experts, and we are trying to reach up to the target as early as possible.

Shri Barman: What is the present production under existing conditions?

Shri K. C. Reddy: The present production is generally 750 tons per day.

Shri C. R. Chowdary: May I know whether soil survey is completed before any fertilizer projects are being contemplated by the Government?

Shri K. C. Reddy: Yes, the Ministry of Food and Agriculture is carrying on a soil survey through the Ministry's agencies.

Shri N. L. Joshi: May I know the probable cost of expansion of this factory?

Shri K. C. Reddy: Sindri has only one item of expansion namely, manufacture of urea, and double-salt. It is rather difficult to say what will be the ultimate cost of the expansion that Sindri has now in view. But roughly stated, it may be of the order of Rs. 7 crores or thereabouts. It is, however, a very rough estimate.

PRICES OF GOVERNMENT LAND

*1187. **Shri Sadhan Gupta:** Will the Minister of Rehabilitation be pleased to state the basis on which the price of Government land sold to displaced persons is fixed?

The Deputy Minister of Rehabilitation (Shri J. K. Bhonsle): The information is being collected from the State Governments and will be laid on the Table of the Sabha in due course both about the Centre and the States.

Shri Sadhan Gupta: What is the procedure followed by the Central Government in this matter, in selling land in Delhi?

Shri J. K. Bhonsle: I have said that the information is being collected.

Shri Sadhan Gupta: About the Central Government I ask.

Mr. Speaker: He is collecting information.

Shri Sadhan Gupta: From the State Governments, he said.

Mr. Speaker: From both. That is what he said later.

Shri Sadhan Gupta: From the Central Government also!

ALL-INDIA HANDLOOM BOARD

*1189. **Shri R. S. Lal:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that the All-India Handloom Board has been reconstituted; and

(b) if so, the reasons for the same?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari):

(a) Yes, Sir.

(b) The All-India Handloom Board was constituted in October 1952 on an *ad hoc* basis, and it has been reconstituted in the light of experience gained since then.

MATCH FACTORIES

*1190. **Shri K. P. Tripathi:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether small manufacturers of matches have asked for protection against the big firms; and

(b) if so, the steps, if any, that have been taken in this connection?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari):

(a) No, Sir.

(b) Does not arise.

Shri K. P. Tripathi: May I know if it is the policy of the Government to help the small manufacturers and, if so, what steps the Government propose to take in that direction?

Shri T. T. Krishnamachari: It is very difficult for me to commit myself to a statement of that nature. Wherever small units are in difficulties and they serve an economic need, well, they are helped.

Shri K. P. Tripathi: What is the production of these small units, and how does it compare with the production of the big units?

Shri T. T. Krishnamachari: The small units have been doing extremely well. In 1950 the largest unit was producing 3,88,871 cases of fifty gross boxes (sixties each). The small units produced 1,34,771 cases. In 1953 the large unit produced 4,17,000 cases, and the small units produced 2,75,000 cases. In the current year between January and June the large unit has been producing 1,66,000 cases, and the small units are producing 1,29,000 cases. So the hon. Member will find that the small ones are doing extremely well.

Shri K. P. Tripathi: May I know if it is a fact that the large scale industry is making very high profits in view of the monopoly existing; and, if so, whether Government propose to levy any cess for the purpose of developing the cottage industry sector?

Shri T. T. Krishnamachari: I am afraid there is an element of *non sequitur* in the first and second part. We have not made any investigation into the profits made. If actually the profits are high, Government will have to explore the possibilities of raising the excise duty so that the exchequer might be benefited thereby.

Dr. Rama Rao: May I know if it is a fact that the greater portion of the capital of the larger units is foreign?

Shri T. T. Krishnamachari: It is a fact; it is, I think, fairly well known to this House.

PADDY HUSKING INDUSTRY

***1191. Shri Dabhi:** Will the Minister of Commerce and Industry be pleased to refer to the reply to starred question No. 1531 asked on the 2nd April, 1954 and state:

(a) whether Government have accepted the recommendations of the All-India Khadi and Village Industries Board regarding the paddy husking industry; and

(b) if not, the reasons therefor?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): (a) No decision has been reached.

(b) Government have decided to appoint a Committee which will examine the working of the different types of rice milling now in vogue in the country, from all relevant aspects, such as technical, nutritional, consumer preference, economic and employment. Necessary action will be taken after this Committee have made recommendations to Government.

Shri Dabhi: May I know when the Committee is going to be appointed?

Shri T. T. Krishnamachari: Sir, it is a standard question, and I think there is a standard answer. We are trying to appoint the Committee as early as possible.

INDO-CHINA AGREEMENT ON TIBET

***1194. Shri Krishnacharya Joshi:** Will the Prime Minister be pleased to state:

(a) whether the Government of China have taken steps to implement the Indo-China Agreement on Tibet after its ratification by both the Governments; and

(b) if so, the main items of the agreement which have been implemented?

The Deputy Minister of External Affairs (Shri Anil K. Chanda): (a) Yes; steps are being taken by both Governments to implement the